

Price of urea and subsidy thereon

2488. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has a proposal under consideration to raise the retail price of urea atleast by 7 per cent annually to cut subsidy and to completely decontrol over the next 5 to 7 years; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) and (b) No, Sir. At present, the Government has no proposal either to raise the retail price of urea or to decontrol urea.

Fertilizer subsidy policy

†2489. SHRI PRABHAT JHA:

SHRI VIJAY GOEL:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the benefit of subsidy is not percolating to the intended/targeted group due to irregularities and corruption prevalent in the system;

(b) if so, the details thereof;

(c) whether there is a proposal for a change in the present fertilizer subsidy policy; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND): (a) and (b) No, Sir. At present Urea is provided to the farmers at the statutory price of ₹ 5360 per MT and 22 grades of Phosphetic and Potassic fertilizers provided to the farmers at subsidized prices being fixed by fertilizer companies at reasonable level. As per policy, the fertilizer companies are required to print Maximum Retail Price (MRP) along with applicable subsidy on the fertilizer bags clearly and any sale above the printed MRP is liable for punishment under EC Act. The State Governments ensure that fertilizers are sold to the farmers at MRP printed on fertilizer bags.

(c) No, Sir.

(d) Question does not arise.

† Original notice of the question was received in Hindi.